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O.A. No.399/06

Order Dated 23.01.2008

Coram : Hon'ble Shri C.R. Mohapatra, Member(A)

Mr. R.N. Mishra-2, Ld. Addl. Standing Counsel appears for the Respondents and submits that the applicant had claimed certain benefits on the basis of the order of the Full Bench of C.A.T., Mumbai. This order of the Mumbai Bench was ultimately set aside by the Hon'ble Supreme Court vide their judgement at Annexure-R/3 (Page-9).

2. None appears for the applicant. Since the very basis of the claim has been set aside by the judgement of the Hon'ble Apex Court this O.A is dismissed being devoid of merit. No order as to cost.
3. Copy of this order be given to the applicant as well the Ld. Counsels appearing for both sides.

*Chapati*  
MEMBER (A)